

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P. (S) No. 7345 of 2019**

Sanjafi Devi & another

... **Petitioners**

-Versus-

M/s. Bharat Coking Coal Limited & Others

... **Respondents**

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioners

: Mr. P.K. Mukhopadhyay, Advocate

For the Respondent-BCCL

: Mr. Arpan Mishra, Advocate

04/25.06.2020. Heard Mr. P.K. Mukhopadhyay, learned counsel for the petitioners and Mr. Arpan Mishra, learned counsel for the respondent-Bharat Coking Coal Limited.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Mr. P.K. Mukhopadhyay, learned counsel for the petitioners submits that this matter may be taken up after two weeks as the file is not with him.

Post this matter on 28.07.2020.

(Sanjay Kumar Dwivedi, J.)

Ajay/